



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Wednesday,22nd May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
57	<a href="#">I.A.(Civil)/1482/2024</a> B/O in WA/119/2024 <b>WITH</b> <a href="#">WA/119/2024</a>	MUBARAQUE HUSSAIN, <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. R C DAS MR S HUSSAIN	SC, ELEM. EDU GA, ASSAM
		MUBARAQUE HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. R C DAS MR S HUSSAIN	SC, ELEM. EDU GA, ASSAM
<b>- FOR FRESH ADMISSION WITHOUT STAY/BAIL -</b>				
58	<a href="#">WA/165/2024</a> B/O	THE INDIAN OIL CORPORATION LIMITED AND 5 ORS <b>Versus</b> M/S BHOGJORA ENTERPRISE	MR. N BARUAH	MR H K SARMA
<b>HEARING</b>				
59	<a href="#">WP(C)/4042/2016</a> PART-HEARD, FIXED	ASSAM TOWN AND COUNTRY PLANNING ENGINEERS SERVICE ASSOCIATION and ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR.S NATH MR. N HAQUE MS. M BARMAN MR.G J SHARMA MISS. R R KAKATI MR. M ISLAM MR.S DUTTA MS. K DAS MR. D J DAS MR. M CHOWDHURY	GA, ASSAM MR. A SARMA (R4) MR S CHOUDHURY (R4) MR. K KALITA (R4) SC, PERSONNEL DEPT.

LEAVE NOTE OF ADVOCATES FOR 22/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MR. B BARMAN	13-05-2024	To	22-05-2024

8)	MR. P A AHMED	13-05-2024	To	25-05-2024
9)	MR. R SHARMA	14-05-2024	To	27-05-2024
10)	MR I HASSAN	16-05-2024	To	22-05-2024
11)	MR S KHOOND	22-05-2024	To	28-05-2024
12)	MR. T ISLAM	20-05-2024	To	30-05-2024
13)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
14)	MR. A BHATTACHARYA	22-05-2024	To	22-05-2024
15)	MR S C PANDIT	22-05-2024	To	30-05-2024
16)	MR I AHMED	24-05-2024	To	24-05-2024
17)	MR. DITUL DAS	21-05-2024	To	24-05-2024



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**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-II]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**ORDERS**

30 <a href="#">WP(C)/6922/2023</a> FIXED	HOZRAT ALI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MS. B. HAZARIKA	SC, ELEM. EDU GA, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 22/05/2024

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**[ For Wednesday,22nd May 2024]**

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**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 3**

**[DIVISION BENCH-II**

**THIS BENCH WILL RISE AT 01:00 PM AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK & HONOURABLE MRS. JUSTICE MITALI THAKURIA]**

<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>MOTION</b>			
49 <a href="#">WP(C)/8579/2018</a> FIXED, WITH LCR	USAB ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. R NEWAR MR. D SARMAH MR. U DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

LEAVE NOTE OF ADVOCATES FOR 22/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
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**[AT 02:00 PM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 3**

**[THIS BENCH WILL SIT AT 2:00 PM**

**THE DIVISION BENCH-II AND SINGLE BENCH OF  
HONOURABLE MRS. JUSTICE MITALI THAKURIA WILL  
SIT AGAIN AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
1	<a href="#">WP(C)/3604/2016</a>	SONA MIAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.B HUSSAIN MR. S ALIM MR.A T SIKDER	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/05/2024

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**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**ORDERS**

1	<a href="#">Bail Appln./1039/2024</a> BY SLIP	AJOY SASNI <b>Versus</b> UNION OF INDIA	MR. M BISWAS S K DAS	SC, NCB
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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE NELSON SAILO**

COURT NO: 8

[CIVIL BENCH-IV

THIS BENCH WILL RISE AS SOON AS  
DIVISION BENCH-I RISES AND WILL  
SIT AGAIN AFTER RISING OF THE  
DIVISION BENCH OF HONOURABLE THE  
CHIEF JUSTICE AND HIS LORDSHIP,  
IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
55	<a href="#">WP(C)/2497/2024</a> FIXED	SOLEMAN FAKIR @ SALMAN FAKIR <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MRS H AHMED	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
56	<a href="#">WP(C)/2613/2024</a> FIXED	M/S MIDMARK INDIA PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P K GARODIA MR D SARMA	GA, ASSAM
57	<a href="#">WP(C)/2615/2024</a> FIXED AT 2:00 P.M.	M/S BHOGJORA ENTERPRISE <b>Versus</b> INDIAN OIL CORPORATION LIMITED AND 6 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR J LOTH	DY.S.G.I. SC, I O C
58	<a href="#">WP(C)/2624/2024</a> FIXED	TARIK AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H I CHOUDHURY MR. N J KHATANIAR PRAKASH BORAH	SC, IRRIGATION
59	<a href="#">WP(C)/2693/2024</a> FIXED	MD. HASAN AHMED @ HASAN ALI <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR K PUJARI MS. K A PUJARI	SC, GMC
<b><u>ADMISSION</u></b>				
60	<a href="#">WP(C)/460/2015</a> FIXED	KAMAL KUMAR DAS <b>Versus</b> UNITED BANK OF INDIA and 3 ORS	MR.A K BHUYAN MS.B BHUYAN MR.A CHOUDHURY MS.P PATHAK	MS.N MODI(R-1 to 3) MR.S DUTTA(R-1 to 3) MR.C SHARMA(R-1 to 3) MR.SIDHANT DUTTA(R-1 to 3)
61	<b>WITH</b> <a href="#">WP(C)/309/2015</a>	KAMAL KUMAR DAS <b>Versus</b> UNITED BANK OF INDIA and 3 ORS	MR.A K BHUYAN MS.B BHUYAN MS.N CHOUDHURY MR.A CHOUDHURY MS.P PATHAK MS.B BORA	MS.N MODI(R- 1 TO 3) MR.S DUTTA(R- 1 TO 3) MR.C SHARMAR- 1 TO 3 MR.SIDHANT DUTTA(R- 1 TO 3)

**ORDERS**

62	<a href="#">Cont.Cas(C)/10/2022</a> FIXED	ABDUL MAJID SK <b>Versus</b> M S MANIVANNAN (IAS) AND 2 ORS	MD H R AHMED	MR. D SAIKIA (r-1) MR. R BORPUJARI (r-1) MR. K GOGOI (R-3) MR. A J HAZARIKA (r-2) MS. N BORDOLOI (r-1) MS. N RAJMEDHI (r-2) MS. P N SUMI (r-2)
63	<a href="#">WP(C)/1082/2023</a> B/O	NATIONAL PROJECTS CONSTRUCTION CORPORATION LIMITED <b>Versus</b> MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL AND 2 ORS	MR. B C PATHAK MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	MR. S K SINGHA (r-3) MR B DEB (r-2) MS. P BHATTACHARYA (r-2) MR G PATHAK (r-3) MS. M GOGOI (r-3) MR. A BORUA
64	<a href="#">I.A.(Civil)/1519/2024</a> (CONNECTED WITH ITEM NO. 34 IN THE DAILY LIST) <b>in</b> WP(C)/7421/2023	RUNGTA IRRIGATION LTD (INTERVENOR) <b>Versus</b> MUKAND POLY PRODUCTS AND 7 ORS	R SARMAH MS M KAKOTY	DR. ASHOK SARAF DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 22/05/2024

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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 12**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL RISE AT 02:50 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
19	<a href="#">CRL.A(j)/84/2017</a> 6 Y 11 M 15 D :PART-HEARD, BY SLIP, WITH LCR 4 FILES, P.B.- 2	ABDUL SUKKUR <b>Versus</b> THE STATE OF ASSAM	MS. L. DEVI (AMICUS CURIAE)	PP, ASSAM
20	<a href="#">CRL.A(j)/33/2018</a> 6 Y 6 M 28 D :PART-HEARD, BY SLIP, WITH LCR 4 FILES, P.B.- 2	PARBINA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. INTEKHAB ALAM HAZARIKA, AMICUS CURIAE	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 22/05/2024

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**[AT 10:15 AM]****BEFORE:****HONOURABLE MR. JUSTICE SOUMITRA SAIKIA****COURT NO: 13****[CIVIL BENCH-V]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>			
57 <a href="#">WP(C)/4423/2012</a> AT 10:15 AM	JAYANTA MOHAN SINGHA <b>Versus</b> THE FOOD CORPORATION OF INDIA and ORS.	MR.R P SARMAH MRM R ADHIKARI MR.A R TAHBILDAR MS.P BARUA MS.H TERANGPI MR.S BORTHAKUR MR.S A AHMED	MR.P K ROY SC, F C I
58 <a href="#">WP(C)/3430/2015</a> AT 10:15 AM	BIPUL BORA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.A K BHUYAN MS.B BHUYAN MS.N CHOUDHURY MS.P PATHAK MR.M BORAH	GA, ASSAM MR.U K NAIR(R-8 & 9) MR.A CHETRYR-8 and 9 MR.B GOGOI MSW YHOSHII(R-8 & 9) MR.M P SARMA(R-8 & 9) SC, FINANCE
59 <a href="#">WP(C)/3029/2020</a> AT 10:15 AM	BHUBANESWAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K GOSWAMI MS. P SARMA	GA, ASSAM MR H SARMA, R-2,3 MR. R ALI MR. H A AHMED, R-4 MR. A PHUKAN, R-1 SC, GAD
<b>MOTION</b>			
60 <a href="#">WP(C)/2700/2024</a> B/O	NAVAJYOTI SARMA <b>Versus</b> UNION OF INDIA AND 9 ORS	MR. K P PATHAK MR P R SARMA MR BHARGAV DAS	GA, ASSAM DY.S.G.I. SC, PWD
<b>ADMISSION</b>			
61 <a href="#">WP(C)/5683/2023</a> FIXED	CHITTA RANJAN GHOSH AND 6 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. F A HASSAN MR. K MIRA MR. H A TALUKDAR	MR. K GOGOI DY.S.G.I.
<b>WITH</b> 62 <a href="#">WP(C)/5312/2023</a>	RUPAN MAZUMDER <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. R MAJUMDAR MR. F A HASSAN MR. K MIRA MR. H A TALUKDAR	MRS. R DEVI DY.S.G.I.
<b>WITH</b> 63 <a href="#">WP(C)/5522/2023</a>	DILIP DUTTA AND 15 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MD E AHMED MR. H A TALUKDAR	MS. B SARMA DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 22/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MR. B BARMAN	13-05-2024	To	22-05-2024
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11)	MR S KHOUND	22-05-2024	To	28-05-2024
12)	MR. T ISLAM	20-05-2024	To	30-05-2024
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15)	MR S C PANDIT	22-05-2024	To	30-05-2024
16)	MR I AHMED	24-05-2024	To	24-05-2024
17)	MR. DITUL DAS	21-05-2024	To	24-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Wednesday,22nd May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING  
OF SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
8	<a href="#">Bail Appln./1281/2024</a> FIXED	MD. INAMUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
<b>BAIL HEARING</b>				
9	<a href="#">AB/753/2024</a> WITH AB 3416/13(D/O), FIXED	NAZRUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR P S RAJA MR U ROY MR A B DUTTA	MR K ISLAM (R-2) MR A ALIM SK (R-2) PP, ASSAM
10	<a href="#">AB/1223/2024</a> WITH OFFICE NOTE, FIXED	RAJU SHEIKH @ RAJU <b>Versus</b> THE STATE OF ASSAM AND ANR.	MD. A H LASKAR MR D CHUTIA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 22/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
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16)	MR I AHMED	24-05-2024	To	24-05-2024
17)	MR. DITUL DAS	21-05-2024	To	24-05-2024



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**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 17**

**[CIVIL BENCH-I]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**ORDERS**

48	<a href="#">I.A.(Civil)/1517/2024</a> CONNECTED WITH ITEM NO. 6 OF THE DAILY CAUSELIST. in WP(C)/875/2021	THE BHARATI AIRTEL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS	GA, ASSAM MR. C K S BARUAH MR. Y S MENON
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**STAY MATTERS**

49	<a href="#">CRP(IO)/180/2023</a> WITH LCR, FIXED	SULATA PAUL <b>Versus</b> ASHIM PAUL	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	MR D KALITA MR. M HUSSAIN
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LEAVE NOTE OF ADVOCATES FOR 22/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
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17)	MR. DITUL DAS	21-05-2024	To	24-05-2024



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**[ For Wednesday,22nd May 2024]**

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**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 18**

**[CRIMINAL BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>			
48 <a href="#">Crl.Pet./823/2023</a>	RAJIB ALI AND 4 ORS <b>Versus</b> MRS. SEHNAZ SULTANA RAHMAN	MR. J I BORBHUIYA MR. L MOHAN MR A HOSSAIN	MR. T K BHUYAN (R-1)
<b>WITH</b> <a href="#">I.A.(Crl.)/124/2024</a> <b>in</b> Crl.Pet./823/2023	MRS. SEHNAZ SULTANA RAHMAN <b>Versus</b> RAJIB ALI AND 4 ORS	MR. T K BHUYAN	MR J I BARBHUIYA
<b>MOTION (BA)</b>			
49 <a href="#">Bail Appln./1477/2024</a> B/O	KHUSHDEEP BANSAL <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<b>BAIL HEARING (BA)</b>			
50 <a href="#">Bail Appln./1177/2024</a> FIXED	SANDIP PANDURANG KADAM <b>Versus</b> THE UNION OF INDIA	MR. A PAUL	MR. S C KEYAL SC, CUSTOMS

LEAVE NOTE OF ADVOCATES FOR 22/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
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## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Wednesday,22nd May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 20

[CRIMINAL BENCH

**THIS BENCH WILL TAKE UP BAIL  
MATTERS IMMEDIATELY AFTER MOTION  
MATTERS FOLLOWED BY ORDERS, ADMISSION  
AND HEARING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>			
42 <a href="#">Bail Appln./1434/2024</a> FIXED	RAFIJUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
43 <a href="#">Bail Appln./1473/2024</a> B/O	PULIN SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR G PHUKAN MR. P DUTTA	PP, ASSAM
<b><u>MOTION (AB)</u></b>			
44 <a href="#">AB/1329/2024</a> B/O	LACHIT GOGOI <b>Versus</b> STATE OF ASSAM	MR. J I BORBHUIYA MR. P BOIRAGI MR. S J SARMAH MR G G GOGOI A TALUKDAR	PP, ASSAM
<b><u>MOTION</u></b>			
45 <a href="#">Crl.Pet./602/2024</a> B/O	FORIZ UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM PP, ASSAM
46 <a href="#">AB/1331/2024</a> B/O	IMTIYAZ KHAN <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS M ZOMUANPUII MR P DOLEY	PP, ASSAM
<b><u>BAIL HEARING</u></b>			
47 <a href="#">AB/1156/2024</a> FIXED	LALIT KUMAR GUPTA <b>Versus</b> THE STATE OF ASSAM	MR. M L PANDIA MR. M R SODIAL MS. N K PODDAR	PP, ASSAM



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LEAVE NOTE OF ADVOCATES FOR 22/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
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[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
54	<a href="#">Bail Appln./1070/2024</a> B/O	MAHIBAR RAHMAN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
55	<a href="#">Bail Appln./1222/2024</a> B/O	MD. BABUL HOQUE @ BABU <b>Versus</b> THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI R BARMAN	PP, ASSAM
<b>BAIL HEARING</b>				
56	<a href="#">AB/539/2024</a> FIXED	PRABIN MALAKAR AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR. P TELI	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 22/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
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**THE GAUHATI HIGH COURT AT GUWAHATI**

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**[ For Wednesday,22nd May 2024]**

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**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 22**

**[CRIMINAL BENCH AND MAC APPEAL MATTERS**

**ITEM NO. 1 IN THE DAILY CAUSE LIST HAS  
BEEN WRONGLY LISTED**

**THIS BENCH WILL RISE AT 01:00 PM AND WILL SIT  
AGAIN AFTER RISING OF THE DIVISION BENCH OF  
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK &  
HER LADYSHIP]**

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**Sr.No. Case Number Main Parties Petitioner Advocate Respondent Advocate**  
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LEAVE NOTE OF ADVOCATES FOR 22/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 23

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
63	<a href="#">WP(C)/793/2023</a> B/O	RANTU KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P MAHANTA MR. R B GOHAIN MS C DAS	GA, ASSAM
64	<a href="#">WP(C)/2828/2023</a> BY SLIP	ASI/GD T V CHANDRA MOHAN AND 71 ORS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MR P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	MR. A K DUTTA DY.S.G.I.
65	<a href="#">WP(C)/6506/2023</a> B/O	ABU AHMED NURUL HASAN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	GA, ASSAM SC, APSC
	<b>WITH</b> <a href="#">I.A.(Civil)/3469/2023</a> in WP(C)/6506/2023	ABU AHMED NURUL HASAN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	GA, ASSAM SC, APSC
66	<a href="#">WP(C)/6465/2023</a>	NEELIM PATHAK <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MS. P UPAMANYU MS. D R BASUMATARY	SC, APSC SC, PWD
<b>ORDERS</b>				
67	<a href="#">WP(C)/1338/2024</a> B/O	GEETA KAKATI PATHAK <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
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13)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
14)	MR. A BHATTACHARYA	22-05-2024	To	22-05-2024
15)	MR S C PANDIT	22-05-2024	To	30-05-2024
16)	MR I AHMED	24-05-2024	To	24-05-2024
17)	MR. DITUL DAS	21-05-2024	To	24-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Wednesday,22nd May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
57	<a href="#">WP(C)/497/2019</a> BY SLIP	MAFIDUL ISLAM AND ANR. <b>Versus</b> INDIAN OIL CORPORATION LTD AND 2 ORS.	MR. G C PHUKAN MR. K GOGOI MR. S M SARMA	MR. ABU JAHID (R1, R2) MD K RAHMAN (R1, R2) MR S ISLAM (R-3) SC, I O C
58	<a href="#">WP(C)/3585/2019</a> FIXED	SHOHIDUR RAHMAN SK. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM MS. M BARMAN MR A BHATTACHARJEE, SC, REV. & DISASTER MNGMNT SC, REVENUE
59	<b>WITH</b> <a href="#">WP(C)/3570/2019</a>	M/S. ASSAM TRADE AGENCY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
60	<b>WITH</b> <a href="#">WP(C)/3573/2019</a>	DILIP BOTHRA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
61	<b>WITH</b> <a href="#">WP(C)/3576/2019</a>	ANUP KUMAR AGARWALA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, REVENUE
62	<b>WITH</b> <a href="#">WP(C)/3596/2019</a>	M/S. SAHA TRADERS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, REVENUE
63	<a href="#">WP(C)/7131/2022</a> FIXED	ATOWAR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM DY.S.G.I. SC, NHIDC SC, REVENUE
64	<a href="#">WP(C)/4788/2023</a> FIXED (FOR DISMISSAL)	MANOJ PRASAD <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR A CHAKRABORTY	MS. B SARMA DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/3715/2023</a> in WP(C)/4788/2023	MANOJ PRASAD, <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR S NATH MR. M S SHARMA	SC, NF RLY
65	<b>WITH</b> <a href="#">WP(C)/4790/2023</a>	DEO NATH MISHRA <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR A CHAKRABORTY	MS. B SARMA DY.S.G.I.

**WITH**  
[I.A.\(Civil\)/3749/2023](#)  
**in** WP(C)/4790/2023

DEO NATH MISHRA,  
**Versus**  
THE UNION OF INDIA AND 3 ORS.

MR S NATH  
MR. M S SHARMA

DY.S.G.I.

66 **WITH**  
[WP\(C\)/4793/2023](#)

RAM NIWAS MISHRA  
**Versus**  
THE UNION OF INDIA AND 3 ORS.

MR A CHAKRABORTY

MS. B SARMA  
DY.S.G.I.

**WITH**  
[I.A.\(Civil\)/3748/2023](#)  
**in** WP(C)/4793/2023

RAM NIWAS MISHRA  
**Versus**  
THE UNION OF INDIA AND 3 ORS.

MR S NATH  
MR. M S SHARMA

DY.S.G.I.

**ORDERS**

67 [WP\(C\)/407/2019](#)  
FIXED (FOR DISMISSAL)

DEEPAK BHAIJANKA  
**Versus**  
THE STATE OF ASSAM AND 4 ORS.

MR. M K SHARMA  
MR S DASGUPTA  
MS H KONWAR

SC, CO OP

68 [WP\(C\)/439/2021](#)  
FIXED (FOR DISMISSAL)

ANJIT BORA AND 6 ORS  
**Versus**  
THE STATE OF ASSAM AND 3 ORS

MR. P MAHANTA  
MR. R B GOHAIN

MR. J ROY (SC, ASTC)  
SC, TRANSPORT

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